

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 90 OF 2016**

**Dated : 9<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Essar Power Gujarat Ltd.**

**.... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan  
Ms. Divya Chaturvedi  
Mr. Prabal Mehrotra

Counsel for the Respondent(s) : Mr. Suparna Srivastava  
Ms. Sanjana Dua for R-1  
Ms. Poorva Saigal  
Ms. Tanya Sareen for R-2

**ORDER**

List the matter for hearing on **24.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/nr*

**(Justice Manjula Chellur)  
Chairperson**